

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7

IA 3320/2024 In C.P. (IB)/242(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: **ROVER FINANCE LIMITED VS MPF**
SYSTEMS LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 3320/2024 -

1. Adv. Kroshi Shah a/w Mr. Yahya Batatawala, Advocate appeared for the Applicant/RP.
2. The present application is filed to place on record 8th progress report.
3. Accordingly, 8th progress report is taken on record.
4. In view of aforesaid, **IA No. 3320/2024** is **allowed** and **disposed of**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna